पत्र-राख्या-जी०एरा०टी०/2018-19/522 / 1819042 / वाणिज्य कर

कार्यालय कमिश्नर वाणिज्य कर তম০চ (जी०एस०टी० अनुमाग) लखनऊः: दिनांक‡3ुसितम्बर, 2018

रामस्त एडीशनल कमिश्नर ग्रेड-1, वाणिज्य कर, उत्तर प्रदेश।

## विषय-Priority Sector Lending Certificate (PSLC) पर जीoएसoटीo लेवी के संबंध में।

जी०एस०टी० काउंसिल की इम्पलीमेन्टेशन कमेटी से अनुमोदन प्राप्त करते हुये सेन्ट्रल बोर्ड ऑफ इनडारेक्ट टैक्सेज एण्ड एक्साइज द्वारा निम्न बिन्दुओं पर स्पष्टीकरण जारी किया गया है–

(i) Mechanism for discharge of tax liability on trading of Priority Sector Lending Certificate (PSLC) for the period 01-07-2017 to 27-05-2018.

(ii) GST rate applicable on trading of PSI\_Cs.

उपरोक्त बिन्दुओं का परीक्षण कर तथा जी०एस०टी० काउंसिल इम्प्लीमेंटेशन कमेटी के अनुमोदन के उपरांत यह स्पष्ट किया गया है कि दिनांक 01.07.2017 से दिनांक 27.05.2018 तक PSLC फारवर्ड चार्ज बेसिस पर विकेता बैंक द्वारा चुकाया जाना है एवं उक्त की सप्लाई पर 12 प्रतिशत जी०एस०टी० की करदेयता है। सी0बी0आई0सी0 द्वारा उपरोक्तानुसार जारी परिपत्र संख्या—62/36/2018—जी0एस0टी0 दिनांक 12.09.2018 की प्रतिलिपि संलग्न कर इस आशय से प्रेषित की जा रही है कि कृपया तद्नुसार आवश्यक कार्यवाही कराने का कष्ट करें। 2,0070 : 3000

भवदीय.

COOL (डी०के० सचान) ज्वाइंट कमिश्नर (जी0एस0टी0), वाणिज्य कर, मुख्यालय, लखनऊ।

## CIRCULAR No.62/36/2018-GST

## F. No. 354/124/2018-TRU Government Of India Ministry of Finance Department of Revenue Central Board of Indirect Taxes and Customs

New Delhi, 12th September, 2018

The Principal Chief Commissioners / Chief Commissioners/ Principal Commissioners/ Commissioner of Central Tax (All) / The Principal Director Generals/ Director Generals (All).

Madam/Sir,

## Subject: Levy of GST on Priority Sector Lending Certificates (PSLC) – regarding

Representations have been received requesting to clarify the following:

- Mechanism for discharge of tax liability on trading of Priority Sector Lending Certificate (PSLC) for the period 1.7.2017 to 27.5.2018.
- (ii) GST rate applicable on trading of PSLCs.

2. The representations have been examined. With the approval of the GST Implementation Committee of the GST Council, it is clarified that GST on PSLCs for the period 1.7.2017 to 27.05.2018 will be paid by the seller bank on forward charge basis and GST rate of 12% will be applicable on the supply.

3. Difficulty, if any, in the implementation of this circular may be brought to the notice of the Board immediately.

Yours Sincerely,

(Parmod Kumar) OSD(TRU II) Tele No.: 011-23092374 E-mail: parmodkumar.71@gov.in

То

۲